

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2011 &
I A 68 of 2011

Dated :7th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

MSEDCL **... Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Vikas Singh, Sr. Adv. with**
Mr. Rahul Singh & Mr. Abhishek Mitra
Counsel for the Respondent(s): **Mr. Buddy A. Ranganadhan for MERC**
Mr. G. Umapathy for R.2

ORDER

Post the matter for final disposal on **13.04.2011**. In the meantime, the learned counsel for the Commission is directed to file the reply/written Submissions on or before 11.04.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS